

**IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
SPECIAL BENCH (COURT-I)**

CP-43 (ND)/2016

In the matter of :

Central Bank of India

..PETITIONER

Vs.

Surya Pharmaceuticals Limited

..RESPONDENT

SECTION :

Under Section 237 (b)

Order delivered on 09.11.2017

Coram :

**R. VARADHARAJAN,
Hon'ble Member (Judicial)**

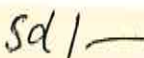
**DEEPA KRISHAN
Hon'ble Member (Technical)**

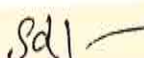
For the Petitioner : Ms. Shipra Shukla, Advocate ..For C.B. of India

For the Respondent : Mr. Zorawar Singh, Advocate

ORDER

Post the matter before the Hon'ble Principal Bench on 27.11.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
09.11.2017